

F.No. J-11015/1/2016-Judl.

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,

Dated 26th May, 2016

ORDER

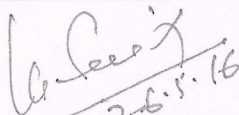
The President is pleased to engage the following advocates as Additional Government Standing Counsel for conducting Central Government litigation (except Railways & Income Tax matters) before various District & Subordinate Courts in the State of Uttar Pradesh as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Panel: Additional Government Standing Counsel

Sr. No.	Name	Address & Mobile Number	Enrolment No.	Name of District
1.	Mannu Prasad	Village Tohfapur, PO-Babhiniyan, Varanasi-221311 Mob: 9415355706	UP/00679/1994	Varanasi
2.	Jawahar Lal	Village Pashchimpur (Ahrak), Post Jamalpur, Distt. Varanasi Mob: 9838795413	UP/1280/1999	Varanasi
3.	Om Prakash	Village Kushi, Post Kaithi, Robertsganj, Sonebhadra-231216 Mob: Not Provided	UP/5668/2004	Sonebhadra
4.	Jay Prakash	Village Kushi, Post Kaithi, Robertsganj, Sonebhadra-231216 Mob: Not Provided	UP/4018/2004	Sonebhadra
5.	Shiv Kumar	Village Ruriya, Post Akbarganj, Simra, Tehsil Bisalpur, Distt. Pilibhit Mob: 9759626475	UP/5603/2004	Pilibhit

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'

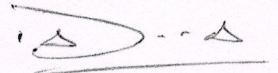
3. Hindi version of this order will follow.


(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Sh. Gyan Singh, Asstt. SG, 518/409, New Mumfordgunj, Allahabad-211002.
4. Sh. Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampura Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. The District Judge Varanasi, Sonbhadra & Pilibhit (all in Uttar Pradesh).
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. All the above Advocates individually.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.
11. Cash (LA) Section.



(D. Srinivas)

Section Officer (Judicial Section)